

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**O.P. No. 2 of 2014**

**Dated : 10<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**ISMT Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Dipali Seth  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. Samir Malik for R-2

**ORDER**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Mr. Samir Malik takes notice on behalf of Respondent No.2. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.03.2014.**

**(Rakesh Nath)  
Technical Member**  
*vs/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**